CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF IFL PRMOTERS LIMITED

Regd. Office: M-64, Commercial Complex, Greater Kailash-II, New Delhi-110048

Corrigendum to the Public Announcement which appeared in this Newspaper on August 31, 2007

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Activity	Original Schedule (Date & Day)	Revised Schedule (Date & Day)
Date of Public Announcement (PA)	**August 31, 2007 (Friday)**	**August 31, 2007 (Friday)**
Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	**September 14, 2007, (Friday)**	**September 14, 2007, (Friday)**
Last Date for announcement of Competitive Bids)	**September 21, 2007, (Friday)**	**September 21, 2007, (Friday)**
Date by which Letter of Offer will be dispatched to the Shareholders	October 13, 2007 (Saturday)	December 17, 2007 (Monday)
Offer Opening Date	**October 19, 2007 (Friday)**	**December 20, 2007 (Thursday)**
Last Date for the Revision of the Offer Price / Number of Equity Shares.	**October 29, 2007, (Monday)**	**December 28, 2007 (Friday)**
Last date to withdraw acceptance tendered by shareholders	**November 02, 2007 (Friday)**	**January 03, 2008 (Thursday)**
Offer Closing Date	**November 07, 2007 (Wednesday)**	**January 08, 2008 (Tuesday)**
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched. the names of the shareholders to whom the Letter of Offer would be sent)	November 22, 2007 (Thursday)	January 23, 2008 (Wednesday)

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for revision of the Offer price, where ever appearing should be read as December 28, 2007 in place of October 29, 2007.
3. The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as January 03, 2008 in place of November 02, 2007.
4. Para 1.3 of the Public Announcement should be read as under:
   The acquirer is holding in aggregate 1055210 equity shares representing 35.07% of the total paid up/voting share capital of the target company as on date of Public Announcement out of which 145000 equity shares, representing 4.82% of the total paid up share capital of the Target Company has been purchased on 24.08.2007 at the maximum price of Rs 28.20 per share and 910210 equity shares representing 30.25% of the total paid up share capital of the Target Company purchase through Open Market on 27.08.2007 at the price of Rs 29.60 per share through Bulk Deal at the Bombay Stock Exchange Ltd, which triggered Off the Regulations. The total amount paid by the acquirer towards acquisition of 910210 equity shares on 27.08.2007 is Rs 2,69,42,216 (Rupees Two Crore Sixty Nine Lacs Forty Two Thousand Two Hundred and Sixteen Only).
5. Para 4.4 should be read as under:
   The Acquirer have an intention to change the existing line of business of target company and undertake to start the business of Real estate developments.
   The Directors of the Acquirer Company, M/s Heena Developers (P) Ltd having its Registered Office at 9/9, South Patel Nagar, New Delhi-110008, accepts full responsibility for the information contained in this Public Announcement (except for the information regarding the Target Company which has been compiled from the publicly available information) and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.
   This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE BOARD OF DIRECTORS OF ACQUIRER

CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.
Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491;
Email: charteredcapital@gmail.com
Contact Person: ***Mr. Priyaranjan***

Date : 13.12.2007
Place : New Delhi